

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

THIRTY FIFTH REPORT

(Presented on 14.03.2007)

The Business Advisory Committee held a sitting on Tuesday, the 13th March, 2007.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) The Taxation Laws (Amendment) Bill, 2007. 3 hrs.

(Consideration and passing)

(2) The National Rural Employment Guarantee (Amendment) Bill, 2007 2 hrs.

(Consideration and passing)

(3) The Constitution (Scheduled Castes) Order (Amendment) Bill, 2006 2 hrs.

(Consideration and passing)

(4) The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005, after it has been passed by Rajya Sabha. 4 hrs.

(Consideration and passing)

NEW DELHI;
Dated the 13th March, 2007
Phalguna 22, 1928 (Saka)
Committee

(SOMNATH CHATTERJEE)
Chairman
Business Advisory